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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

OA 595/98  
MA 620/98

New Delhi this the 21st day of January, 1999.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)  
Hon'ble Shri N. Sahu, Member (A)

1. Sham Sunder s/O Sh. Nanak Chand  
R/O WZ-32, A/8, Krishana Puri,  
Trilok Nagar, New Delhi, working  
as LDC.
2. Hemant Kumar S/O Sh. C.R. Adlakha  
R/O N-29, Malkaganj, Delhi  
working as LDC.
3. Gautam Malhotra S/O Sh. R.K. Malhotra  
R/O 1329, Gulabi Bagh, Delhi  
working as LDC.
4. D.K. Dhawan S/O Sh. Uttam Chand  
R/O 394/16, Nai Basti, Gurgaon,  
Haryana, working as LDC.
5. Ranbir Singh S/O Sh. Sultan Singh  
R/O 251/9, Shiv Puri, Gurgaon,  
Haryana, working as UDC.
6. Anil Kumar Bhatt S/O Sh. J.P. Bhatt,  
R/O G.I./1072, Sarojini Nagar,  
Delhi, working as Steno.
7. Karan Singh Tanwar S/O Sh. Shankar  
Lal R/O CB-81, Narayana, New Delhi  
working as UDC.
8. Harish Kharbanda S/O Sh. Ishwar Lal  
R/O C-2 M.R. Garden, Trilok Nagar,  
New Delhi working as LDC.
9. Vijay Nagpal S/O Sh. I.J. Nagpal  
R/O C-12/314, Jamuna Vihar, Delhi  
working as LDC.
10. V. Sreenivas S/O Sh. V. Krishna Sharma  
R/O N-28/C-1, Dilshad Garden, Delhi  
working as LDC.
11. Abraham Alexander S/O Sh. Alexander  
P.A. R/O I-127 C, Dilshad Garden,  
Delhi, working as LDC.
12. H.D. Kanswal S/O Sh. Ram Prasad  
R/O B-217, MIG Flats, Loni Road,  
Delhi, working as UDC.
13. Mrs. Dinesh Bedi W/O Sh. C.S. Bedi  
R/O 507, Z Type, Timarpur, Delhi  
working as UDC.
14. B.S. Rawat S/O Sh. J.S. Rawat,  
R/O 1371, Gulabi Bagh, Delhi,  
working as LDC.

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- 15. Krishan Kumar S/O Sh.Rishi Datt, R/O H.No.1, Vill.& P.O. Kakrola, New Delhi, working as LDC.
- 16. Subnash Chand S/O Shri Sant Lal R/O A-338, Double Storey Kalkaji, New Delhi working as LDC.
- 17. Pankaj Aggarwal S/O N.L. Aggarwal R/O D-998, St.No.12, Ashok Nagar, Delhi working as LDC.
- 18. Sadhna Sharma D/O Sh.R.P.Sharma R/O 1736, Type-II, Gulabi Bagh, Delhi working as LDC.
- 19. Anuj Kumar Jain S/O Sh.R.K.Jain, R/O C-152, Gali No.7, Shastri Park, Delhi working as LDC.
- 20. Poonam Nanda W/O Sh.B.M.Nanda R/O 379/6, Jacob Pura, Gurgaon, Haryana, working as LDC.
- 21. G.Nalina W/O Sh.P.R.A. Nair, R/O 816/IX, R.K.Puram, New Delhi working as UDC.
- 22. Jaya Tiwari W/O Sh.V.K.Tiwari, R/O B-243, Sarojini Nagar, New Delhi working as LDC.
- 23. Santosh W/O Sh.Kamal Sharma R/O I-51, Sarojini Nagar, Delhi working as LDC.
- 24. Devender Sharma S/O Sh.L.N. Sharma R/O F-1/22, Krishna Nagar, Delhi working as LDC.
- 25. Rashmi Saxena D/O Sh.K.C. Saxena R/O RZ 131/74, Gali No.10, East Sagar Pur, New Delhi working as LDC.
- 26. Ram Gopal Verma S/O Shri B.L.Verma R/O Sector-VI/264, R.K.Puram, New Delhi working as UDC.
- 27. Bhaskar Gautam S/O Sh.P.D.Gautam R/O 1929, Gulabi Bagh, Delhi working as UDC.
- 28. Sanjay Goyal S/O Sh.K.C. Goyal R/O 1/4497, Ram Nagar, Shahdara, Delhi working as LDC.
- 29. Rajim Kumar S/O Shri Lajpat Rai R/O working as LDC

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30. Reji Jacob S/O M.C. Chacko,  
R/O G-101, Naroji Nagar, New  
Delhi working as LDC.

... Applicants

(By Advocate Shri M.K. Gupta )

Vs.

1. Govt. of National Capital Territory  
of Delhi, through its Chief  
Secretary, 5-Sham Nath Marg,  
Delhi-54.
2. Secretary, Finance,  
Govt. of NCT of Delhi,  
5-Sham Nath Marg, Delhi-54.
3. Controller General of Accounts,  
Govt. of India, M/O Finance,  
Department of Expenditure,  
7th Floor, Lok Nayak Bhawan,  
Khan Market, New Delhi-3

... Respondents

(By Advocate Shri Raj Singh )

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

Both counsel heard.

2. The applicants have filed this OA on the ground that Respondents 1-2 were not conducting and allowing them to participate in the common Junior Accounts Officer/SAS Part-II examination annually. In the circumstances, they have sought a direction to the respondents to conduct and hold the examination.

3. Shri Raj Singh, learned counsel for the respondents has submitted a circular dated 16.12.1998 (copy placed on record) giving the Scheme for conducting the common examination of JAO/SAS Part-I and Part-II which is proposed to be held in the month of January/February, 1999 and calling for applications from eligible candidates. Shri M.K. Gupta, learned counsel for the applicants, submits that in view of this circular issued by the respondents,

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the purpose of filing the OA, namely, to direct the respondents to hold the said examination has been satisfied.

4. In the above circumstances, OA is disposed of as having become infructuous. No order as to costs.

*Narasimhaiah*  
(N. Sahu)  
Member (A)

*Lakshmi Swaminathan*  
(Smt. Lakshmi Swaminathan)  
Member (J)

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